

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
RAJYA SABHA
QUESTION NO 11.12.2009
ANSWERED ON
CORRUPTION IN DMS .

2469

SHRIMATI SHOBHANA BHARTIA

Will the Minister of COAL AND AGRICULTURE be pleased to state :-

- (a) whether CBI has recently unearthed a scam in Delhi Milk Scheme (DMS) involving nexus of official of his Ministry with DMS employees in allotment of milk booths to relatives and diversion of milk meant for supply in NCR, causing losses to exchequer;
- (b) if so, the details of the modus-operandi of the scam unearthed by CBI;
- (c) whether Government proposes to take further action in this regard and fix responsibility; and
- (d) if so, the details thereof and steps likely to be taken to remove corrupt practices prevalent in the DMS?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE, CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) to (d) No Sir. However, CBI has informed that it has registered a case No. RC.48(A)/2009-ACV-Delhi against the officials of DMS and the case is under investigation by the CBI. Further action will depend on the outcome of the investigation.